

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:228  
ANSWERED ON:09.08.2005  
INTEGRATED EDUCATION FOR DISABLED CHILDREN  
Meghwal Shri Kailash;Virupakshappa Shri K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the funds sanctioned under the Centrally Sponsored Scheme of Integrated Education for the Disabled Children (IEDC) are being utilised as per the provisions stipulated;
- (b) if not, whether any case of misuse of such funds has come to the knowledge of the Government;
- (c) if so, the action taken in such cases;
- (d) whether any monitoring system has been established to check misuse of funds allocated under IEDC;
- (e) if so, the details thereof;
- (f) whether any criteria has been fixed by the Government for the quantum of funds to be sanctioned to the State Governments;
- (g) if so, the details thereof alongwith the total amount released during the last three years and thereafter, State-wise;
- (h) whether any proposal for financial assistance under this scheme for 2004-05 received from various States is pending with the Government; and
- (i) if so, the details thereof and the action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A.FATMI)

- (a) Yes, Sir.
- (b) No, Sir.
- (c) Does not arise
- (d & e) Government of India regularly inspect the recipient agencies through the Kendriya Vidyalaya Sangthan, NCERT, concerned State Governments, District authorities etc. to monitor the implementation of the scheme for which central grant under the scheme of Integrated Education for Disabled Children are being released.
- (f) No Sir. There is no quantum of fund fixed for any particular State. The grants are released on the basis of the requirement of the States/ NGOs, availability of funds and viability of the projects.
- (g) A statement showing the grants released during the last three years (2002-03, 2003-04, 2004-05) and till July, 2005 is as at Annex.
- (h) No Sir.
- (i) Does not arise.

Annex

ANNEX REFERRED TO IN REPLY TO PART (g) OF THE LOK SABHA STARRED QUESTION NO. 228 FOR ANSWERING ON 9.8.05 ASKED BY SHRI K.VIRUPAKSHAPPA AND SHRI KAILASH MEGHWAL REGARDING INTEGRATED EDUCATION FOR DISABLED CHILDREN

Sl no	Name of State	Grants released (in Rs. lakhs)			
		2002-03	2003-04	2004-05	2005-06 (upto 31.7.05)

1	Andhra Pradesh	89.98	74.47	113.33	16.29
2	Arunachal Pradesh -		-		
3	Assam	23.08	20.78	39.13	5.07
4	Bihar	12.54	-	2.22	55.3
5	Chhattisgarh	10.58	21.24	19.81	
6	Gujarat	798.15	930.9	765.87	
7	Goa	1.37	3.91		
8	Haryana	68.32	203.47	81.75	
9	Himachal Pradesh -		-		
10	Jharkhand		3.33		
11	Karnataka	517.02	541.48	772.91	
12	Kerala	379.78	316.81	349.33	228.38
13	Madhya Pradesh	583.64	815.21	150.31	735.09
14	Maharashtra	160.66	98.04	184.75	77.51
15	Manipur	132.87	71.97	130.69	3.23
16	Meghalaya	1.73	-	1.64	
17	Mizoram	33.58	19.4	61.46	2.75
18	Nagaland	22.61	27.54	18.54	
19	Orissa	150.33	184.82	215.2	11.75
20	Punjab	-	-		
21	Rajasthan	33.66	39.4	68.76	
22	Sikkim	12.35	-		
23	Tamil Nadu	139.6	171.09	320.42	5.9
24	Tripura	8.2	29.9		
25	Uttar Pradesh	16.94	19.53	50.38	
26	West Bengal	103.24	37.66	168.93	598.09
27	A & N Islands	16.49	14.01	7.85	12.94
28	D & Nagar Haveli	3.34	-		
29	Daman & Diu	0.17	-		
30	Chandigarh	3.34	3.34		
31	Delhi	57.77	195.27	104.81	32.44
32	Pondicherry	6.41	3.4	11.72	
	TOTAL	3384.41	3846.97	3657.51	1809.48